

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

Office of the Chairperson: Election Committee (DBA Elections – 2022), THC, Delhi

No. 37482-483 /DBA Elec.-2022/Genl./2022

Dated, Delhi the 20 MAY 2022

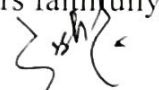
To

1. Sh. Subhash Tagra, Advocate/Member, Election Committee, Chamber No. 458, Western Wing, Tis Hazari Courts, Delhi.
2. Sh. Ravi Kumar Chawla, Advocate/Member, Election Committee, Chamber No. X-12-A, Civil Wing, Tis Hazari Courts, Delhi.

Sub: Meeting Notice regarding Delhi Bar Association Elections – 2022.

I am directed to inform you that an emergency meeting is scheduled to be held on 20.05.2022 at 03.00 PM to be held in chamber of Ld. Chairperson, Election Committee i.e. Court Room No. 323, Third Floor, Tis Hazari Courts, Delhi to discuss the matters, agenda regarding the approval of first provisional list of voters (amended), Delhi Bar Association Elections – 2022.

Yours faithfully,


Nodal Officer

Election Committee, DBA – 2022

Tis Hazari Courts, Delhi

No. 37484-485 /DBA Elec.-2022/Genl./2022

Dated, Delhi the 20 MAY 2022

Copy forwarded for information and necessary action to:

1. The Care Taker, Tis Hazari Courts, Delhi with the directions to display the even notice on Notice Board of this Court and other prominent places.
2. The Branch Incharge, Computer Branch to display the same on the website of this Court.


(Nodal Officer)

(DBA Elections-2022)

Tis Hazari Courts, Delhi